

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 108

CP/9(CH)2023

IN THE MATTER OF

Munish Chopra

...

Appellant

Versus

**Registrar of Companies Punjab and ...
Chandigarh**

Respondent

Under Section: 252 (3) CA 2013

Order delivered on 10.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.07.2024.

Sd/-

Court Officer